

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 95 OF 2017,**  
**APPEAL NO. 105 OF 2017 AND**  
**APPEAL NO. 173 OF 2017**

**Dated: 27<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 95 OF 2017**

**In the matter of:**

**Green Energy Association**

... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission**

... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Mandakini Ghosh  
Ms. Ritika Singhal  
Mr. Parinay Deep Shaw

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Divyanshu Rai for R-1

**APPEAL NO. 105 OF 2017**

**In the matter of:**

**Indian Wind Power Association (NRC)**

... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission Anr.**

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Kumar Mihir  
Mr. Abhishek Rai

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Divyanshu Rai for R-1

**APPEAL NO. 173 OF 2017**

**In the matter of:**

**U.P. Sugar Mills Co. Gen. Association**

... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission**

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Divyanshu Rai for R-1

## **ORDER**

**Judgment is reserved.**

**(S.D. Dubey)  
Technical Member**

**(Justice N.K. Patil)  
Judicial Member**

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